

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
PARENTERAL DRUGS (INDIA) LIMITED OPERATING IN
PHARMACEUTICAL MANUFACTURING AT PANWA,
MADHYA PRADESH 451 228 AND BADDI, HIMACHAL
PRADESH 173 205

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	Parenteral Drugs (India) Limited CIN: L24100MH1983PLC126481
2.	Address of the registered office	E/210, 2nd Floor, Crystal Plaza, Off New Link Road Andheri West, Mumbai City, Mumbai, Maharashtra, India, 400 053.
3.	URL of website	https://parenteral-drugs-india-limited.business.site
4.	Details of place where majority of fixed assets are located	Panwa, Madhya Pradesh and Baddi, Himachal Pradesh
5.	Installed capacity of main products/ services	Estimated maximum achievable capacity: LVP - 115 Million Bottle P.A. SVP - 130 Million Ampule P.A
6.	Quantity and value of main products /services sold in last financial year	The Corporate Debtor has booked a revenue from operations of Rs. 1,83,87,955/- and other income of Rs. 12,74,204/- as per the audited financial statements of FY 2022-23 and that of Rs. 8,49,63,309/- and other income of Rs. 7,21,151/- as per the audited financial statements of FY 2021-22. <i>Presently the Panwa plant, Madhya Pradesh is operational under a lease agreement and plant situated at Baddi, Himachal Pradesh is closed for more than 10 years.</i>
7.	Number of employees/ workmen	Currently, Panwa plant, Madhya Pradesh is run by the lessee with his own team of around 500 workmen / employees
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The required details can be obtained by sending an Email at: cirp.parenteral@gmail.com after submitting the confidentiality undertaking.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility for resolution applicants under section 25(2)(h) of the Code and can be obtained by sending an Email at: cirp.parenteral@gmail.com
10.	Last date for receipt of expression of interest	15.03.2024
11.	Date of issue of provisional list of prospective resolution applicants	18.03.2024
12.	Last date for submission of objections to provisional list	23.03.2024
13.	Date of issue of final list of prospective resolution applicants	25.03.2024
14.	Date of issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26.03.2024



15.	Last date of submission of resolution plans	25.04.2024
16.	Process email id to submit Expression of Interest	cirp.parenteral@gmail.com

** The erstwhile IRP/ deemed RP has not yet provided/ handed over any information/ documents/ data/ records/ handover till date to the undersigned, hence, all the person including claimant, who already submitted claim/communication to erstwhile IRP/Deemed RP – Kairav Trivedi, are requested to re-submit the copy of their communications / claim, if any on or before 14 days of the present publication.*

Date: 21.01.2024

Place: Ahmedabad

Sd/-

Prawincharan Prafulcharan Dwary

Resolution Professional of Parenteral Drugs (India) Limited (In CIRP)

IBBI Reg. No.: IBBI/IPA-002/IP-No0331/2017-2018/10937

Email for Correspondence: cirp.parenteral@gmail.com

Regd. address: 407, Akchhat Tower, Pakwan Cross Road,
S.G. Highway, Bodakdev, Ahmadabad, Gujarat- 380015

AFA Valid upto: 29.11.2024

